

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-104**

Appeal No - 785/252/ND/2019

**IN THE MATTER OF:**

Income Tax Officer, Ward 25 (2)

....Applicant

Vs.

ROC (M/s Thrivent Management Consulting Pvt Ltd)

....Respondent

**SECTION**

Under Section 252

Order delivered on 23.10.2019

**CORAM:**

**JUSTICE SHRI R.D. KHARE (Retd.)**

**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Bhawna Singh Adv.

For the Respondent : Mrs. Sweety Khattar Kumar, Ld. ARoC

**ORDER**

Learned Counsel for the Income Tax has put in appearance and states that she has effected service upon respondent number 2 to 5 by speed post. Notice vide publication / affixation may be issued. Learned AROC has put in appearance. To come up on 08.01.2020.

  
**(SUMITA PURKAYASTHA)**  
**MEMBER (T)**

  
**(JUSTICE SHRI R.D. KHARE)**  
**MEMBER (J)**